

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B.V.WAGH
COURT 56 ADDL SESSIONS JUDGE
CRIMINAL CAUSE LIST DTD. 22-07-2020

Sr.No.	Case No.	Party Name	Stage	Next date
1	Cr.B.A.1639/2020	Mr.Rishi Kapoor@ Taran V/s Dharavi P.Stn	say	
2	Cr.B.A. 1629/2020	Abrar Ahmed Md. Yusuf Chaudhary. v/s Dharavi P.stn.	Say	
3	Cr.B.A. 1634/2020	Azar Hussien Shaikh v/sDharavi P.Stn	Say	
4	CrA.B.A. 390/20	Wakil Ahmed V/s Shahu Nagar P.Stn.	Hrg	
5	Cr.A.B.A. 437/20	Sneha Rajendra Bansode V/s Dadar P.Stn	Hrg	
6	Cr.A.B.A. 455/20	Meena Raju Kadam V/s Dharavi P.Stn	Hrg	
7	CrA.B.A. 528/20	Ganesh Tukaram Jalgonkar V/s MahimP.Stn	Hrg	
8	Cr.ABA.553/20	Manoj R Pandey V/s Kurla P.Stn.	Hrg.	
9	ABA 513/20	Abdul Hamid Iqbal Shaikh Vs Mahim	Hrg	

		P.Stn		
10	Cr.B.A.1406/2020	Dharavi P.Stn. V/s. Dinesh Prabhu Karenoor.	Hrg.	
11	A.B.A. 659/2020	Ali Ajit Qureshi V/s Nagpada P.Stn.	Hrg.	
12.	ABA 674/2020	Rakesh Kumar Devendra V/s Dharavi P.Stn.	Hrg.	
13.	ABA 692/2020	Durgesh Jathashankar Sharma V/s Dharavi P.Stn.	Hrg.	
14.	ABA 726/2020	Nilesh A. Kammbale. V/s State of Maharashtra.	Hrg.	
15.	ABA 728/2020	Ashish P. Jadhav. V/s State of Maharashtra.	Hrg.	
16.	ABA 730/2020	Ghanshyam R Mulani. V/s Mahim P.Stn.	Hrg.	
17.	ABA 753/2020	Tanaji L. Ghag V/s Mahim P.Stn.	Hrg.	
18.	ABA 644/2020	Mohd. Abdul Azim V/s V.B. Nagar P.Stn.	Say.	
19.	ABA 768/2020	Mohd. Salim Qureshi V/s	Say.	

		Dharavi P.stn.		
20.	ABA 746/2020	Abdul Qaiyum Ali Khan. V/s Dharavi P.Stn.	Say.	
21.	ABA 777/2020	Madhukar P. Kalokh. V/s Dadar P.Stn.	Say.	

Sheristedar
CR 56